POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
SHRIRAM CITY UNION FINANCE LIMITED

(Registered Office Address: 123, Angappa Naicken Street, Chennai 600 001)

This Public Announcement is being issued by DSP Merrill Lynch Limited ("**DSPML**" or "**Manager to the Offer**"), on behalf of Shriram Retail Holdings Private Limited acting as Acquirer on behalf of TPG India Investments I, Inc and other PAC, and is in continuation of and shall be read in conjunction with the Letter of Offer dated August 21, 2009 (the "**Letter of Offer**"), sent / issued by or on behalf of the Acquirer / PAC pursuant to Regulation 10 and Regulation 12 of, and in compliance with the Securities and Exchange Board of India (SEBI) (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "**Regulations**").

The details required to be notified under the Regulations following completion of the Offer are as under:

1. Name of the Target Company : Shriram City Union Finance Limited
2. Name of the Acquirer(s) including PAC : **Acquirer:** Shriram Retail Holdings Private Limited
   PAC: Shriram Capital Limited, Shriram Enterprise Holdings Private Limited, TPG India Investments I, Inc, and TPG Asia V, L.P
3. Name of Manager to the Offer : DSP Merrill Lynch Limited
4. Name of the Registrar to the Offer : Karvy Computershare Private Limited
5. Offer Details
   a) Date of opening of the Offer : August 27, 2009
   b) Date of closure of the Offer : September 15, 2009
6. Details of the acquisition

S. No	Item	Proposed in the Offer Document	Actual
6.1	Offer Price	Rs. 400	Rs. 400
6.2	Share holding of Acquirer / PAC (No. & %) before MOU/ Public Announcement (the "**PA**")	23,363,162 (51.0%[(1)])	23,363,162 (51.0%[(1)])
6.3	Shares acquired by way of MOU or market purchases (No. & %)	Nil[(2)]	Nil[(2)]
6.4	Shares acquired in the Offer (No. & %)	10,785,500 (23.5%)[(1)]	3,114,501 (6.8%)[(1)]
6.5	Size of the Offer (No. of shares multiplied by offer price per share)	Rs. 4,314,200,000 (10,785,500 x Rs. 400)	Rs. 1,245,800,400 (3,114,501 x Rs. 400)
6.6	Shares acquired after PA but before 7 working days prior to closure date, if any (No. and %)	Nil	Nil
6.7	Post offer share holding of Acquirers / PACs (No. & %) (6.2+6.3+6.4+6.6)	34,148,662 (74.5%)[(1)]	26,477,663 (57.7%)[(1)]
6.8	Pre & Post offer share holding of Public (No. & %)	Pre: 22,486,838 (49.0%)[(1)] Post: 11,701,338 (25.5%)[(1)]	Pre: 22,486,838 (49.0%)[(1)] Post: 19,372,337 (42.3%)[(1)]

[(1)] *Calculated on the Paid-up Capital of the Target Company comprising of 45,850,000 fully paid up equity shares of par value of Rs. 10 per share.*

[(2)] *Please see paragraph 2 (a) (ii) at page 6 of the Letter of Offer for reasons of the Offer*

7. Status of the escrow account, whether released or not: Released
8. Payment of interest to the shareholders along with the details thereof: Nil
9. Status of investor complaints received, if any: All complaints / queries replied to appropriately

Capitalized terms not specifically defined herein shall have the meaning assigned in the Letter of Offer.

The Acquirer and PAC accept joint and several responsibility for the information contained in this Public Announcement and are responsible for the fulfillment of their obligations in terms of the SEBI (SAST) Regulations.

Date: October 15, 2009

This Announcement will also be available on the SEBI's website *(www.sebi.gov.in)*

Issued by the Manager to the Offer on behalf of the Acquirer and PAC

BofA Merrill Lynch

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